

import of Hot Rolled (HR) Coils in the negative list. Further safeguard investigations have been initiated against import of HR Coils/Sheets/Strips and anti dumping investigations have been initiated against import of Cold Rolled Flat Products of Stainless Steel HR Flat Products being imported or originating from various countries. The Government has also imposed 5% *ad-valorem* export duty on export of iron ore (other than fines but including lumps and pellets).

12.00 Noon

(MR. DEPUTY CHAIRMAN in the Chair)

PAPERS LAID ON THE TABLE

The Outcome Budget (2009-10) of the Ministry of Steel

THE MINISTER OF STEEL (SHRI VIRBHADRA SINGH): Sir, I lay on the Table a copy (in English and Hindi) of the Outcome Budget for the year 2009-10 in respect of the Ministry of Steel. [Placed in Library. *See* No. L.T. 85/15/09]

- I. **Report and Accounts (2005-06) of Delhi State Industrial and Infrastructure Corporation Limited, New Delhi and related papers**
- II. **Report and Accounts (2007-08) of the Omnibus Industrial Development Corporation of Daman and Diu and Dadra and Nagar Haveli, Naini, Daman and related papers.**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): Sir, I lay on the Table under Section 38 of the Drugs and Cosmetics Act, 1940, a copy (in English and Hindi) of the Ministry of Health and Family Welfare Notification G.S.R. 116(E), dated the 24th February, 2009, publishing the Drugs Cosmetics (Second Amendment). [Placed in Library. *See* No. L.T. 61/15/09]

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA J. PATEL): Sir, I lay on the Table:

- I. A copy each (in English and Hindi) of the following papers under sub-section (1) of Section 619A of the Companies Act, 1956:-
 - (a) Annual Report and Accounts of the Delhi State Industrial and Infrastructure Development Corporation Limited (DSIIDC), New Delhi, for the year 2005-2006, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. *See* No. L.T. 41/15/09]
 - (b) Sixteenth Annual Report and Accounts of the Omnibus Industrial Development Corporation of Daman and Diu and Dadra and Nagar Haveli Limited (OIDC), Naini, Daman, for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (c) Statement by Government accepting the above Reports.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. L.T. 40/15/09]
- I. **Report and Accounts (2007-08) of the Hindustan Antibiotics Limited, Pune and related papers.**
- II. **Memorandum of Understanding between the Government of India and various Limited companies for the year 2009-10**
- IV **Outcome Budget (2009-10) of the various Departments of the Ministry of Chemicals and Fertilizers.**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): Sir, I lay on the Table:

- I. (1) A copy each (in English and Hindi) of the following papers under sub-section (1) of Section 619A of the Companies Act, 1956:
 - (a) Fifty-fourth Annual Report and Accounts of the Hindustan Antibiotics Limited (HAL), Pune, for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 109/15/09]
- II. A copy each (in English and Hindi) of the following papers:-
 - (i) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Chemicals and Petrochemicals) and the Bengal Chemicals and Pharmaceuticals Limited (BCPL), for the year 2009-10. [Placed in Library. See No. L.T. 107/15/09]
 - (ii) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Chemicals and Petrochemicals) and the Hindustan Antibiotics Limited (HAL), for the year 2009-10. [Placed in Library. See No. L.T. 108/15/09]
 - (iii) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Chemicals and Petrochemicals) and the Karnataka Antibiotics and Pharmaceuticals Limited (KAPL), for the year 2009-10. [Placed in Library. See No. L.T. 106/15/09]
- III. A copy each (in English and Hindi) of the following papers:-
 - (i) Outcome Budget for the year 2009-10 in respect of the Department of Chemical and Petrochemicals in the Ministry of Chemicals and Fertilizers. [Placed in Library. See No. L.T. 296/15/09]